

ASSETS & LIABILITIES

(At a glance)

NAME OF THE JUDGE :JUSTICE THOTTATHIL B.RADHAKRISHNAN

DATE OF APPOINTMENT :14.10.2004.

DECLARED ASSETS

ASSETS OF THE JUDGE

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
7 Ares and 40 sq. mt. dry land in Kunjalumoodu, Thiruvananthapuram	Building	Rs.4,20,723/-in SB A/c	Gold – 10 Sovereign Silver –1 kg.	NIL	Rs.10,30,000/- (LIC)
Half share in 9.40 cents of dry land in Elamakkara, Ernakulam	Half share in building				MIS Rs. 1 lakh RD - Rs. 1,94,000/- GPF - Rs.7,32,889/- High Court Co-operative Society - Rs.34,000/- Shares - Club Mahindra - Rs.2,20,000/-
Half share in wet land – paddy field – 1.72 acres in Thalayazham, Kottayam District					

LIABILITIES

NIL

Note:- Further details available with the Hon'ble Chief Justice

ASSETS & LIABILITIES

(At a glance)

NAME OF THE SPOUSE : SMT. MEERA SEN

DECLARED ASSETS

ASSETS OF THE SPOUSE

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
Half share in 5.930 cents of dry land in Elamakkara, Ernakulam	Half share in building	PD A/C-Rs.21,500/- SB A/C - Rs.31,928/- FD A/C - Rs. 6,000/- RD Accounts - Rs.14,555/-	Gold -125 Sovereign Silver 1 kg.	NIL	LIC - Rs.8,30,000/- GPF - Rs.6,37,831/-
Half share in 9.40 cents of dry land in Sasthamangalam Thiruvananthapuram.	Half share in building				
Half share in wet land – paddy field – 1.72 acres in Thalayazham, Kottayam District					

LIABILITIES

NIL

Note:- Further details available with the Hon'ble Chief Justice

ASSETS & LIABILITIES

(At a glance)

**NAME OF THE DEPENDENT
CHILD/CHILDREN**

: PARVATHY NAIR & KESHAVRAJ NAIR

DECLARED ASSETS

ASSETS OF THE DEPENDENT CHILD/CHILDREN

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
NIL	NIL	SB A/c- Rs.48,408/- RD A/c - Rs.7,500/-	Gold - 15 Sovereign	NIL	Post Office RD - Rs.30,100/- UTI ARS Bonds - 525 with face value of Rs.100/- each

LIABILITIES

NIL

Note:- Further details available with the Hon'ble Chief Justice